

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

O.A.No.472/09

Tuesday this the 18<sup>th</sup> day of May 2010

**C O R A M :**

**HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER  
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

Habeeb Ur Rahman HB,  
S/o.D.Mohammed Bin Moosa,  
Hameeda Mahal, Bada Village,  
Minicoy Island, Union Territory of Lakshadweep,  
Co-operative Inspector, Food and Civil Supplies,  
Now on other duty as Secretary, Co-operative Society,  
Bitra, Lakshadweep.

...Applicant

(By Advocate Mr.G.Sukumara Menon)

**V e r s u s**

1. Administrator,  
Union Territory of Lakshadweep, Kavarathi.
  2. Director, (Planning and Statistics),  
Administration of the Union Territory of Lakshadweep,  
Secretariat, Kavarathi.
  3. Director, Food Supplies,  
Department of Food and Civil Supplies,  
Consumer Affairs, Kavarathi.
- ...Respondents

(By Advocate Mr.S.Radhakrishnan)

This application having been heard on 18<sup>th</sup> May 2010 the Tribunal on the same day delivered the following :-

**O R D E R**

**HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER**

This Original Application has been filed by the applicant seeking a direction to the 3<sup>rd</sup> respondent to forward his application for appointment to the post of Statistical Assistant in the Planning and Statistics Department submitted by him pursuant to the Annexure A-2 Circular of the Lakshadweep Administration dated 13.2.2009.

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2. When the matter came up for hearing today, none appeared for the applicant even on the second call. However, it is seen that the respondents in their reply statement has submitted that the aforesaid prayer of the applicant has already been granted by the respondents themselves by forwarding his application to the Planning and Statistics Department.

3. In view of the above position, this OA has become infructuous. Accordingly, the same is dismissed as infructuous. There shall be no order as to costs.

(Dated this the 18<sup>th</sup> day of May 2010)



K. NOORJEHAN  
ADMINISTRATIVE MEMBER

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GEORGE PARACKEN  
JUDICIAL MEMBER